

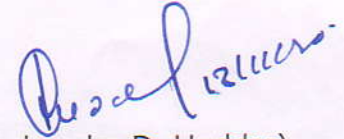
No. ADMN/A/13065 /2020

Office of the  
District & Sessions Judge,  
Mysuru, dated: 13.11.2020.

**NOTIFICATION**

In pursuance to the permission granted by the Hon'ble High Court of Karnataka, Bengaluru, in E-mail dated 28.10.2020 "e-Filing at District and Taluka Courts" is enabled for Prl. District and Sessions Court establishment of Mysuru District on 27.10.2020.

The advocates, litigants and party in person may register themselves on the portal "<http://efiling.ecourts.gov.in/kar/>" and make use of the facility.



(Ramachandra D. Huddar)  
Prl. District & Sessions Judge,  
Mysuru.

Copy to:

1. The Presiding Officers of all the Courts in Mysuru Unit.
2. The President, Bar Association, Mysuru, Nanjangud, T.Narasipura, Hunsur, K.R.Nagar, Periyapatna and H.D.Kote.